- (b) Annual Accounts of the Cochin Port Trust, Cochin, Kerala, for the year 2018-19, and the Audit Report thereon.
- (c) Review by Government on the working of the above Port Trust.
- (d) Review by Government of the Annual Accounts of the above Port Trust. [Placed in Library. See No. L.T. 766/17/19]

Ordinances Promulgated by the President

MR. CHAIRMAN: Shri Rattan Lal Kataria. He is not there.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, I lay on the Table, under sub-clause (a) of clause (2) of article 123 of the Constitution, a copy each (in English and Hindi) of the following Ordinances:—

- The Prohibition of Electronic Cigarettes [Production, Manufacture, import, Export, Transport, Sale, Distribution, Storage and Advertisement] Ordinance, 2019 (No. 14 of 2019), promulgated by the President on the 18th of September, 2019.
 [Placed in Library. See No. L.T. 736/17/19]
- (2) The Taxation Laws (Amendment) Ordinance, 2019 (No.15 of 2019), promulgated by the President on the 20th of Septemoer, 2019.

[Placed in Library. See No. L.T. 736/17/19]

PANEL OF VICE-CHAIRMEN

MR. CHAIRMAN: I have to inform hon. Members that Prof. M.V. Rajeev Gowda has been nominated on the panel of the Vice-Chairmen with effect from 28th of October, 2019.

RESIGNATION BY MEMBERS

MR. CHAIRMAN: Hon. Members, I have to inform that I have received letters from Shri K.C. Ramamurthy, Dr. Tazeen Fatma and Shri Ram Kumar Kashyap, hon. Members representing the States of Karnataka, Uttar Pradesh and Haryana respectively